

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/943/2020

This the 25th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Imtiaz Ahmed, Age 33 years, S/o Nasib Ullah, R/o Gohlad, Tehsil Mendhar, District Poonch.
2. Tahira Jabeen, Age 40 years, D/o Khalid Hussain Khan, R/o Gohlad.
3. Shallu Chadha, Age 40 years, D/o Sh. Vijay Kumar Chadha, W/o Sh. Sanjay Kumar Kapoor, R/o Samote, Tehsil Suarnkote District Poonch

.....Applicants

(Advocate:-Mr. Waseem Akram Mir)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary to Government, School Education Department, Civil Sectt. Jammu/Srinagar.
2. Director School Education Muthi, Jammu.
3. Chief Education Officer, Poonch.
4. Zonal Education Officer Mendhar, Poonch.
5. Zonal Education officer Surankote, Poonch

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

It has been submitted by Mr. Rajesh Thappa, Deputy Advocate General that the case pertains to Rehbar-e-Taleem (R.E.T.) Teacher and the R.E.T Teacher is not a civil post and the Tribunal cannot assume jurisdiction in respect of any service matter pertaining to R.E.T. teachers.

2. Contention of learned D.A.G. has force and it is to be accepted. Post of ReT Teacher is not a civil post and it has not been brought within the jurisdiction of this Tribunal by notification to be issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.

3. The Tribunal cannot assume jurisdiction in respect of any service matter pertaining to the R.E.T. Teacher under the Act. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to R.E.T. Teacher.

4. In view of the submission made above, we are of the view that OA deserves to be dismissed and accordingly OA is dismissed for having no jurisdiction leaving it open to the applicant to approach appropriate forum, if so advised. No order as to costs.



(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)